

being made to increase production of crude oil. No forecast is possible as to when the production will be doubled.

(b) During 1968 the crude throughput was 5.2 million tonnes from three Government owned refineries of which the production of Diesel oil was about 29%.

(c) No. Additional production of diesel oil is not required at present.

**Extension to Ministerial Employees of  
A. I. J. M. S., New Delhi**

4186. SHRI NIHAL SINGH : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that some ministerial employees of All India Institute of Medical Sciences, New Delhi are being granted extension even beyond the age of 58 years in deviation of Government Policy; and

(b) if so, the number of employees who are being granted extension and the reasons therefor ?

THE MINISTER OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a). No, Sir.

(b) Does not arise.

**Incomplete Fitting in Four Storey Quarters  
in Sector 12, R. K. Puram, New Delhi**

4187. SHRI YASHPAL SINGH :  
SHRI S. M. BANERJEE :  
SHRI JAGESHWAR YADAV :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that four storey quarters in Sector 12, R. K. Puram, New Delhi have been allotted to Government employees before the completion of electricity, water and other fittings;

(b) whether senior Officers inspected those quarters before allotment;

(c) if not, whether any higher officials have been deputed to find out the difficulties being faced by the residents for want of essential amenities in these quarters; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B.S. MURTHY) : (a) .No, Sir. The 400 four-storeyed quarters in sector XII of Ramakrishnapuram were allotted after water and electricity were available. Costly fittings like fans etc. were as usual, provided after occupation to avoid pilferage.

(b) Yes, Sir.

(c) and (d). Do not arise in view of answers to parts (a) and (b).

संसद निर्माण विभाग के चौथी श्रेणी के कर्मचारियों को राजपत्रित छुट्टी पर काम करने के बदले नकद मुआवजा न दिया जाना

4188. श्री निहाल सिंह : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि संसद निर्माण विभाग के चौथी श्रेणी के कर्मचारियों को राजपत्रित छुट्टी पर काम पर आने के बदले नकद मुआवजा न देकर उसके स्थान पर एवजी छुट्टी दी जाती है जबकि अन्य मन्त्रालयों में राजपत्रित छुट्टी वाले दिन काम पर आने वाले कर्मचारियों को नकद मुआवजा दिया जाता है;

(ख) क्या सरकार का विचार उक्त कर्मचारियों को राजपत्रित छुट्टी वाले दिन काम